

Indian Board for Wild lift

USO. SHRI MENTAY PADMANABHAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to

(a) whether it is a fact that Government have restructured the Indian Board for Wild Life;

(b) if so, the details thereof;

(c) whether Government propose to formulate any guidelines for constituting Committees for the preservation of dwindling species;

(d) whether it is a fact that there is no coordination among different agencies entrusted to preserve these species; and

(e) whether there is any comprehensive scheme to improve the functioning of these agencies ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) Indian Board for Wild Life was reconstituted in January, 1991. It is proposed to restructure the Board again. The process has yet not been completed.

(c) Central Government has constituted Steering Committees for "Project Tiger" and "Project Elephant". Central Zoo Authority has also been set up to monitor and oversee the management of Zoos of the country. Expert Committees of Indian Board for Wild Life on plants, birds and Zoos are already in existence.

(d) No, Sir.

(e) Does not arise.

Trapping Monkeys and declaring them as Vermin

1381. SHRI P. UPENDRA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have received proposals from some northern states to lift the ban on the trapping of monkeys and declaring them as vermin which would pave the way for their export to industrialised countries;

(b) if so, the details of the proposals received from the State Governments of Himachal Pradesh, Haryana, Uttar Pradesh, Rajasthan and Madhya Pradesh and Delhi, State/Union Territory-wise details;

(c) the reaction of Government in regard thereto along with the policy changes, if any, envisaged in this regard; and

(d) whether Government have received any export enquiry from any country in this regard and if so, details thereof along with the decision taken/proposed to be taken thereon;

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) Himachal Pradesh Government has submitted proposals for declaring monkeys vermin in the entire state. Haryana Government has also submitted proposals for declaring monkeys as vermin in cities like Faridabad, Gurgaon, Rohtak, Kamal, Sonipat, Ambala and Hissar. No other state has made such proposals.

(c) Declaration of monkeys as vermin is not considered necessary as the State Governments are competent under Section 12 of the Act to get the monkeys trapped and translocated to suitable areas.

(d) Export of monkeys, except for the purposes of display in zoos, is prohibited.

बक्सर और भागलपुर के बीच गंगा जल का प्रदूषण

1382. श्री गयरा सिंह : क्या पर्यावरण और जल संज्ञी यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को यह जानकारी है कि बिहार में बक्सर और भागलपुर के बीच गंगा जल के प्रदूषित हो जाने के कारण हजारों लोग विभिन्न रोगों के शिकार हो रहे हैं;

(ख) उक्त योजना का कार्यान्वयन संबंधी ब्यौरा क्या है;

(ग) क्या यह सच है कि पटना में उक्त योजना के कार्यान्वयन के लिए पाइप लाइन बिछाने के सिधे अनेक सड़कों को खोद दिया